

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DMB PAPER MILLS PRIVATE LIMITED Date of Commencement of Liquidation: 30-08-2023; List of Stakeholders as on Date: 30-09-2023; Name of IP: Mr. SHREYANSH JAIN; Process Number: 1; Last 5 digit of registration number: 12727

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		100630		100630				NA
3	Secured financial creditors	1	753972467	1	586374679			167597788	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	33900574	2	15530124			18370450	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	787973671	3	602005433			185968238	